

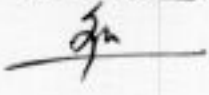
Allahabad Bench

CP No. 468/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020

NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	
<u>2.</u>				

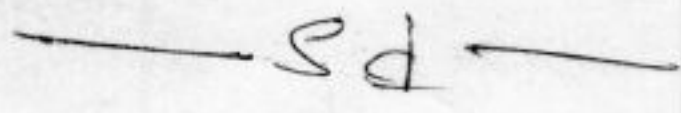
CP NO. 468/ALD/2019

Sh. Zain Abbas, Advocate for the petitioner is present.

Learned counsel appearing for the petitioner states that affidavit of service has been served upon the learned counsel for the respondent and the same shall be filed before the Registry of this Bench during the course of the day.

Put up on 20.01.2020.

Dated: 03.01.2020



(Justice Rajesh Dayal Khare)
MEMBER (J)